

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:525
ANSWERED ON:24.02.2011
POSTS IN PSU
Bali Ram Dr.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the fact that various posts of Chairman, Managing Director and Director in various Public Sector Undertakings are being filled on temporary basis for the last many months;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which all such appointments will be made on regular basis?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(SHRI A. SAI PRATHAP)

(a) and (b) : As per available information (as on 31.1.2011), 71 Board level posts (26 posts of Chairman-cum-Managing Director/Managing Director and 45 posts of Functional Directors) were vacant in the various Central Public Sector Enterprises (CPSEs). The reasons for vacancies in Board level posts in CPSEs are (i) delay in obtaining vigilance clearance/approval of competent authority,(ii) selection of existing Board level incumbent to other (or higher) post, (iii) unforeseen vacancies due to resignation/death/non-extension of tenure of existing Board level incumbent, (iv) scrapping of panel recommended by Public Enterprises Selection Board (PESB) by the competent authority,(v) creation of new Board level posts, and (vi) court cases, etc.

(c) : The filling up of Board level posts in CPSEs is a continuous process and these vacant posts get filled on regular basis after the incumbent takes charge of the post on completion of all the formalities in this regard.